

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2022
IA(I.B.C)/1064(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	CAPSAVE FINANCE PRIVATE LIMITED VS SUUMAYA CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Anirban Ray, Adv. : For Financial Creditor
Mr. Soumalya Ganguli, Adv. :
Mr. Sudarshana Dutta, Adv. :

ORDER

1. Ld. Counsel for the Financial Creditor present. None for the Corporate Debtor.
2. List this matter on **26.10.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)